(b) and (c) The Hindustan Copper Ltd., has requested Government permission, i. principle, for export of copper conce-ntrales and reverts for toll smeltingn abroad for a period of 3 years. The Company was allowed in the past to export copper concentrates and reverts for toll smelting abroad. No view has yet been taken on the present proposal.

(d) The Company has no proposal at present to phase out the operations .it these mines

## Loan from Asian **Development Bank**

1340. SHRI DHULESHWAR MEENA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that India WO'.ild start borrowing from the Asian Development Bank for the first time;

(b) if so, what is the amou'nt proposed to be borrowed particularly soft loan;

(d) what is the payment schedule and how the money is proposed to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI). (a) to (c) The Government of India has indicated to the management of the Asian Development Bank its intention to commence borrowing during the period of the Third General Capital Increase (ending 1987), from the Ordinary Capital Resources (i.e., commercial window) of the Bank. The

I amount of the loans to be extended to India during this period and the projects to be financed are still under discussion.

(d) Does not arise.

## Higher pay scales for LIC Employees

1341. SHRI N. RAJANGAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any memorandum from the Life Insurance Corporation Employees' Unions demanding ing higher pay scales; and

(b) if so what action Government have taken or propose to take thereon?

THE MINISTER OF STATE IN THE OF FINANCE (SHRI MINISTRY JANARDHAN POOJARI); (a) and (b) A number of representations have been '^s'ceived from different Life Insurance Corporation Employees' Union demanding higher pay scales and revision of other terms and conditions of service. Based on the understanding reached between the Management and the Employees' Unions, Government issued a Notification under Section 48 of the Life Insurance Corporation of India Act, 1956 on the 11th April, 1985, revising the terms and conditions of service of Class UI and IV employees of the Corporation.

## (c) what is the amount finally agreed upon to be level is the sector Industries set up in Tamil Nadu

1342. SHRI ALADI ARUNA alias ARUNACHALAM: Will the Minister of FINANCE be pleased to state what is the number of public sector in dustries which have been set up by Government of India in Tamil Nadu since 1980 and what is the amount spent on these industries so far year-wise?

THE MINISTER OF STATE IN THE (MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI); Though no new central public enterprises as such, have been set up in Tamil Nadu since 1980, the investments in the existing central public enterprises in Tamil Nadu have increased considerably from Rs. 747. 74 crores as on 31.3.1980 to Rs. 2127.11

and its terms and cond